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November 24, 2005
CP 446/2005 in OA 980/2003

Present: Shri Sachin Chauhan, counsel for applicant

Learned counsel for applicant has stated that the present CP is filed for disobedience of the directions of the Tribunal contained in para 11 of the order dated 24.5.2004 passed in OA-980/2003.

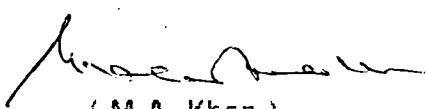
Learned counsel for applicant, at the time of hearing, has requested that the present CP may be treated as an application for execution of the Tribunal's order. He has requested for re-notifying the matter after ten days, as he intended to file an application for condonation of delay in filing the said application for execution.

List on 12.12.2005.

Registry shall register the present petition as an application for execution of Tribunal's order and list it before the Court as such.


(D.R. Tiwari)
Member (A)

/sunil/


(M.A. Khan)
Vice Chairman (J)

MA for C.O.D not filed